

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 679/(MAH)/2017  
 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Orion International  
 V/s.  
 Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

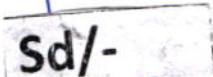
**TCP No. 679/I&BP/NCLT/MB/MAH/2017**

None present.

However, on perusal of records, it has been observed that the Petitioner's side has not filed Form 5 as mentioned in Notification (GSR 732(E)) dated 29.06.2017, therefore, this Petition is hereby **abated** with liberty to proceed as mentioned in the Notification dated 29.06.2017.



**V. NALLASENAPATHY**  
 Member (Technical)



**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)